

Central Administrative Tribunal, Lucknow Bench, Lucknow

Review Application No. 35/2009 in
Original Application No. 251/2005

This the 24th day of July, 2012

Hon'ble Sri K.B.S. Rajan Member (J)
Hon'ble Sri S.P.Singh, Member (A)

Radhey Shyam (R.S.) Patariya aged about 68 years son of late Sri J.L. Patariya r/o H.No. E/2269, Rajajipuram, Lucknow.

Applicant

By Advocate: None

Versus

1. Union of India through Chairman, Railway Board, Rail Bhawan, New Delhi.
2. Finance Advisor and Chief Accounts Officer, Northern Railway, H.Q. Office, Baroda House, New Delhi.
3. Sr. Accounts Officer (Work Shop), Northern Railway, Charbagh, Lucknow.

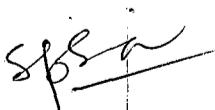
Opposite parties

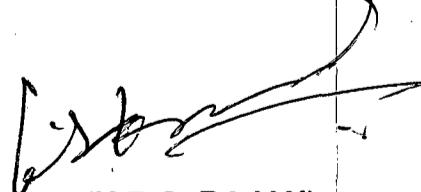
By Advocate: Sri Praveen Kumar for Sri Anil Srivastava

ORDER (ORAL)

BY HON'BLE SHRI K.B.S.RAJAN, MEMBER (J)

This review application has been filed with the prayer for reviewing the order dated 18th March, 2009 passed in O.A. No. 251/2005. Application has been accompanied by application for condonation of delay also. The grounds relate to prayer column. We feel that the grounds raised do not fall within the purview and ambit of grounds for review which are specific such as error apparent on the face of record. The grounds might perhaps be justifiable in challenging the order of this Tribunal and not for review. As such review application is dismissed.


(S.P.Singh)
Member (A)


(K.B.S. RAJAN)
Member (J)

HLS/-